WP-38362-2025

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IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 15th OF OCTOBER, 2025

WRIT PETITION No. 38362 of 2025

SAHIL SINGH THAKUR

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri M.K. Mishra - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Corpus has been produced in Court by Shri Deepak Mandloi, Sub Inspector and Lady Constable-1993 Ms. Pritee Thakur. She aged over 20 years and states that she has married the petitioner and wishes to stay with him.

Since the Corpus is present in Court and expresses her desire to stay with the petitioner, the Corpus is not in any confinement and is at liberty to go as per her desires, petition is accordingly disposed of.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE